

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 71 of 2020

IN THE MATTER OF:

Aster Venture Private Limited ...Appellant

Versus

Registrar of Companies, Mumbai ...Respondent

Present

For Appellant: Dr. Ravindra Chingale, Advocate.

For Respondent:

ORDER

13.03.2020 Let notice be issued on the Respondents both in the matter of condonation of delay and Appeal. Requisites along with process fee be filed by 16th March, 2020. If the Appellant provides email address of the Respondent, let notice be issued through email.

Post the case 'for admission (after notice)' before the appropriate Bench on **15th April, 2020.**

**[Justice S.J Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member(Judicial)**

**[Alok Srivastava]
Member (Technical)**

Ash/RR